

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA NO. 67/2017

Amrex Marketing Private Ltd.

...Petitioner

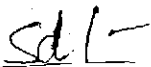
Versus.

Akal Spring Ltd. & Ors.

...Respondents

Present: Mr. Animesh Sharma, Advocate for petitioner.
Mr. Jagjit Singh, Advocate for Mr. D.S. Sobti,
Advocate for respondents No.1 to 4.

Reply has already been filed by the respondents. On request of
learned counsel for the parties matter adjourned to 22.08.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

✓ August 04, 2017

arora